

9

O.A. No. 550/05

ORDER DATED 8th AUGUST, 2008

Coram:

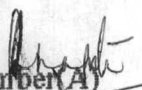
Hon'ble Mr. Justice K. Thankappan, Member (J)
Hon'ble Mr. C.R. Mohapatra, Member (A)

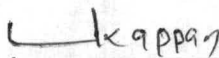
This O.A has been filed by the applicant challenging the transfer order dated 13.06.2005 (Annexure-A/4). Before this, the applicant being aggrieved by the same order approached this Tribunal by filing Original Application No.405/03. The above Original Application was disposed of by this Tribunal as follows:-

"Now that the Medical Board have certified, basing on the M.R.I. report, that the Applicant is "a Physically handicapped person", the Respondents are hereby directed to allow the Applicant to join his duty as EDBPM of Chhamunda BO; more so when his selection and appointment has already been upheld by this Tribunal (Division Bench) in O.A No.83/2001 of Bulu Kumar Arukha and that was disposed of on 13.04.2004 and make it clear that if, in the meantime, the post, in question, has been filled up by any body (pursuant to Annexure-13), on transfer basis) then the should be repatriated to his original post or he should be adjusted in any other vacant post in order to give room to the Applicant at Chhamunda Branch Post Office."

As per the direction issued in the above Original Application, the Respondents have now passed Annexure-R/5 order which is under challenged. Thereafter, in response to Annexure-R/6, Annexure-R/7 order has been passed by which the applicant has been posted as GDSBPM Kadapada B.O as per his own request.

In view of the above this Original Application stands dismissed as infructuous.


Member (A)


MEMBER (J)